<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 179 OF 2017

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

| Odisha Power Transmission Corporation Limited Vs. | | mitedAppellant(s) |
|--|-----|--|
| Tata Sponge Iron Limited & Anr. | vs. | Respondent(s) |
| Counsel for the Appellant(s) | : | Mr. Raj Kumar Mehta Ms. Himanshi Andely |
| Counsel for the Respondent (s) | : | Mr. R.M. Patnaik Mr. Arnav Dash Mr. P.P. Mohanty for R-1 |
| | | Mr. Rutwik Panda Ms. Anshu Malik for OERC/R-2 |

ORDER

Admit. Mr. R.M. Patnaik appears on behalf of Respondent No.1 and Mr. Rutwik Panda appears on behalf of Respondent No.2 and they seek four weeks time to file reply. They may file the same on or before 19.09.2017 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on 24.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt